

without damp-proof course. With the passage of time, the arches have deteriorated and the rise of subsoil water has affected the floors and wall plaster. Heavy special repairs by way of replacement of roofs, floors and wall plaster and provision of damp-proof course are, therefore, necessary. After these repairs and with normal maintenance, the houses are expected to last another 25 to 30 years.

### चोरी छिपे लाया गया सोना

\*५२६. श्री राम साहय : क्या वित्त मंत्री १६ सितम्बर, १९६४ को राज्य सभा में ताराकित प्रश्न संख्या ७६ के दिये गये उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि :

(क) जनवरी से जुलाई, १९६४ तक जो सोना पकड़ा गया था किन्तु जब्त नहीं किया गया था उसके शेष भाग का क्या हुआ ; और

(ख) पकड़े गये सोने में से कितना सोना मालिकों को लौटाया गया ?

### †[SMUGGLED GOLD

\*526. SHRI RAM SAHAI: Will the Minister of FINANCE be pleased to refer to the answer given to Starred Question No. 76 in the Rajya Sabha on the 16th September, 1964 and state:

(a) what happened to the remaining part of the gold which was seized from January to July, 1964 but was not confiscated; and

(b) how much gold was returned to the owners out of the seized gold?]

योजना मंत्री (श्री बी० आर० भगत) :

(क) सोने के बाकी भाग के सम्बन्ध में जांच-पड़ताल और फैसला करने का काम

विभिन्न दौरों में चल रहा है, जिसमें अदालती कार्रवाई भी शामिल है।

(ख) सूचना इकट्ठी की जा रही है और उसे सभा की मेज पर रख दिया जायेगा।

†[THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): (a) The remaining part of the gold is under different stages of investigation and adjudication, including proceedings in courts of law.

(b) Information is being collected and will be laid on the Table of the Sabha.]

### SMUGGLERS IN GURDWARA DARBAR SAHIB, AMRITSAR

\*527. SHRI U. S. DUGAL: Will the Minister of FINANCE be pleased to state:

(a) whether some allegations have been made by Master Tara Singh about the existence of smugglers in Gurdwara Darbar Sahib, Amritsar;

(b) if so, whether Government have made enquiries in the matter; and

(c) if the reply to part (b) above be in the affirmative, what is the result of the enquiries and what steps Government propose to take to prevent the misuse of the Gurdwara?

THE MINISTER OF PLANNING (SHRI B. R. BHAGAT): (a) In certain public meetings in the month of August, 1964, speakers belonging to Master Tara Singh's group are reported to have made certain allegations that the Sant Group was using the gurdwaras for harbouring smugglers and bad characters. No formal letter making such allegations has been received by the Government from Master Tara Singh.

(b) Since no person wanted by the Police or Customs for smuggling or other offences, was known to be hiding in the gurdwaras, the question of any enquiry did not arise

(c) Does not arise in view of (b) above

6528 [For answer, vide cols 3612—16 supra]

**अफीम और गन्ने की मिली-जुली खेती**

\*५२९ श्री विमलकुमार मन्नालालजी चौरड़िया क्या वित्त मंत्री यह बताने की कृपा करेंगे कि

(क) अब तक किन किन स्थानों पर अफीम और गन्ने की मिली जुली खेती शुरू की गई है ,

(ख) इस मिली-जुली खेती से क्या क्या लाभ हुए हैं , और .

(ग) इस मिली जुली खेती में दोनों के लिए कितना कितना क्षेत्र हो इसका निश्चय कैसे किया जाता है ?

†[MIXED CULTIVATION OF OPIUM AND SUGARCANE

\*529 SHRI V M CHORDIA Will the Minister of FINANCE be pleased to state

(a) the places where mixed cultivation of opium and sugarcane has so far been undertaken,

(b) the benefits that accrued from mixed cultivation; and

(c) how the area under each of these mixed crops is determined?]

**योजना मंत्री (श्री बी० आर० भगत):**

(क) अफीम और गन्ने की मिली-जुली खेती पहले पहल १९५९-६० के मौसम में मध्य प्रदेश के मन्दसौर जिले के २५ गावों और

रतलाम जिले के १ गाव में क्रमशः १५, ४३३ और ३, ९८४ हेक्टेयर भूमि में शुरू की गयी थी। यह खेती बाद के वर्षों में भी जारी रही और १९६१-६२ के फसल के वर्ष में इन दोनों जिलों के ७४ गावों में इसका कुल रकबा ८१, ०८८ हेक्टेयर की अधिकतम सीमा तक पहुँच गया। उसके बाद इसका रकबा कम हो गया और १९६३-६४ में सिर्फ ११ गावों में ७, ०६० हेक्टेयर ही रह गया। १९६२-६३ के मौसम में रतलाम में मिली-जुली खेती बिल्कुल बन्द हो गयी है।

(ख) कुछ लाभ तो अफीम की अधिक उपलब्धि के रूप में हो रहा है और कुल मिलाकर किसानों को भी लाभ हो रहा है जिन्हें एक ही जमीन में दो नकदी फसलें पैदा करने में सुविधा हो गयी है।

(ग) मिली जुली खेती के क्षेत्र का निश्चय सामूहिक रूप में खेती की पैमाइश करके किया जाता है क्योंकि ये दोनों फसलें एक ही खेत में, साथ साथ, समानान्तर पट्टियों में, और हर एक पौधे के लिए कुछ निश्चित जगह छोड़ते हुए बोयी जाती है।

†[THE MINISTER OF PLANNING (SHRI B R BHAGAT) (a) Mixed cultivation of opium and sugarcane commenced for the first time in 1959-60 season with 25 villages in Mandsaur district and in 1 village of Ratlam district of Madhya Pradesh having an area of 15 433 and 3 984 hectares respectively. It continued in successive years touching the highest figure of 81 088 hectares in 74 villages of the two districts, taken together, in 1961-62 crop season. Thereafter it has declined and covered only 11 villages and 7 060 hectares in the 1963-64 season. District Ratlam has dropped out altogether from 1962-63 season

(b) There has been some benefit in the shape of additional collection of opium and better overall return to